

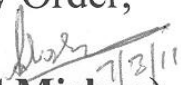
## NOTICE

Please take notice that the earlier format of mentioning slip is hereby modified and the **Modified New Format** of mentioning slip is hereby attached with this Notice.

The new format of mentioning slip has come into force with immediate effect.

All the learned counsels are requested to mention the cases in **New Format** of mention slip, henceforth.

Dated The 7<sup>th</sup> March, 2011  
Jharkhand High Court, Ranchi

By Order,  
  
(H.C.Mishra)  
Registrar General

# IN THE HIGH COURT OF JHARKHAND

## AT RANCHI

### NEW FORMAT OF MENTIONING

#### PETITION FOR URGENT LISTING OF THE CASES

1. (a) Number of the case .....
- (b) Name of the Parties.....
2. Subject / Group.....
3. Mention slip on behalf of  
\*Applicant/Respondent.....
4. Whether the case is ripe  
for hearing .....
5. Is there any defect to be cured.....
6. Reason for seeking early date .....
- .....
- .....
7. When posting desired/ prayed for .....
8. Whether earlier mentioned before  
Hon'ble Motion Bench or any  
Other Hon'ble Bench and the result thereof.....
9. \* The case is not tied up to any Particular Bench  
OR  
\* The case is tied up to the Bench of  
Hon'ble (1).....Hon'ble (2).....
10. Copy of this notice has been served on the counsel for the other side, namely  
Sri....., Advocate  
(For Petitioners/Respondents No.....)  
& Sri....., Advocate  
(For Petitioners/Respondents No.....)

Name :  
(In Block Letters)

Signature  
Advocate for Applicant/Petitioners/Respondents/Appellants

Date.....

(By Order of the Court)

Signature of Court Master  
Court No. ....  
Date.....

- 
- Cross out whichever is not applicable.